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Floor price of mica

*319. SHRI MULKA GOVINDA REDDY: SHRI S. W. DHABE: SHRIMATI SUMITRA G. KUL-KARNI: SHRIMATI AZIZA IMAM: SHRI BHAIRAB CHANDRA MA-HANTI:

Will the Minister of COMMERCE be pleased to state:

- (a) what is the current floor price of mica;
- (b) what is the progress in the export of mica since the formation of Mica Trading Corporation of India; and
- (c) the names of the countries to which India is exporting mica and what is the quantum and value of export made during the last two years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) to (c) A statement is placed on the Table of the House.

Statement

- (a) The current floor prices for export of mica are contained in Public Notices published in Gazette of India Extraordinary, Part-I, Section-I of 15th July, 1975 and 5th December, 1975. Copies of the same are available in the Library of the Parliament.
- (b) Mica Trading Corporation came into being on 1st June, 1974. During 1974-75 the export of processed mica was of the order of Rs. 18-18 crores as compared to Rs. 12-67 crores during the previous year.
- (c) The major importing countries of Indian mica are U.S.S.R., U.S.A., France, 15-3-76 and the approximate value thereof Poland, German Democratic United Kingdom, Japan, Czecho Action taken against the mills include The slovakia and Romania. During the last clusion from two years, exports of processed and fabri- I cated mica were as follows:

Value (in crores of rupees)	Quantity (in tonnes)	Year
17 -52	26200	1973-74
	4.000	1974-75
24 -22		

Outstanding dues against Jute mills

♦320. SHRI KALYAN ROY:

SHRI BIR CHANDRA BURMAN ·

to Questions

SHRI LAKSHMANA MAHAPATRO: SHRI B. K. MAHANTI: WiJl the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question 209 given in the Rajya Sabha on the 13th January, 1976 and state:

- (a) what progress has been made by the Jute Corporation of India^to realise Rs. 13'47 crores from various jute mills for the raw jute supplied to them till the end of February, 1976:
- (b) the mill-wise break-up of figures alongwith the names of the companies against whom dues are outstanding;
- (c) what specific action has so far been taken against each one of the mills;
- (d) whether in spite of the failure of these mills to clear their outstanding dues, the Jute Corporation of India has further supplied raw jute to these mills; and
- (e) if so, what is the quantity of raw jute supplied to these mills and amount involved

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) to (e) A statement is laid on the Table of the House.

Statement

- (a) Realisations to the extent of Rs. 375 -78 lakhs have been effected from 1st January, 1976 to 18th March, 1976.
- (b) to (e) Mill-wise break-up of outstanding dues as on 29-2-76 and the quantity of jute supplied to each of them from 1-1-76 to Republic, are indicated in the statement attached. back-to-back agreement for 1975-76, institution of arbitration proceed ings, regulation of further supplies on the basis of realisations, forcing the mills to come to a phased payment programme and pressurising recalcitrant mills through their Bankers. As the Jute Corporation of India had purchased raw jute under a back-to-back arrangement, supplies had to bo continued subject to regulatory measures indicated above.